

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1019**

Answered on December 12, 2023/ 21 Agrahayana, 1945 (Saka)

**Details of utilization of Central Finance Commission grants**

1019 Smt. P. T. Usha:

Will the Minister of *Finance* be pleased to state:

- (a) the details of various infrastructure development projects in diverse sectors that are utilizing or having received the Central Government share apportioned through various budgetary allocations and grants by the Central Finance Commission made during the last five financial years and the current year in the State of Kerala, district-wise;
- (b) whether any projects of a capital-intensive nature is held in abeyance or the Central Government funds unutilized by Kerala in the last two financial years; and
- (c) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE FOR FINANCE  
(SHRI PANKAJ CHAUDHARY)**

Part (a) to (c): The Fifteenth Finance Commission (XV-FC) has inter-alia recommended tax devolution of shareable taxes & duties and various grants-in-aid i.e. local bodies grants, post devolution revenue deficit grants, union share of State Disaster Response Fund (SDRF), union share of State Disaster Mitigation Fund (SDMF), health sector grants and Assistance from National Disaster Response Fund (NDRF) for States including Kerala during its award period. At the State level, the State Governments utilizes XV-FC recommended funds as per the extant guidelines based on the norms prescribed by the XV-FC. The details of release of the XV-FC recommended tax devolution and grants-in-aid to the State Government of Kerala during the last five years are as under:

(cont...on page 2)

(2)

(Rs in crore)

S. No.	Component	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24 (upto 06 <sup>th</sup> December)
1	Tax devolution	19038.17	16401.05	11560.40	17820.09	18260.68	11576.26
2	Total Finance Commission grants of which	4551.07	2343.01	18048.80	22171.13	15382.30	4294.28
	a Post Devolution Revenue Deficit	0.00	0.00	15322.80	19891.00	13174.00	3166.00
	b Union Share of SDRF	192.60	136.65	314.00	251.20	264.00	138.80
	c Union Share of SDMF	0.00	0.00	0.00	62.80	0.00	66.00
	d Urban Local Bodies grants	650.84	1042.05	784.00	336.00	604.00	213.45
	e Rural Local Bodies grants	802.78	1164.31	1628.00	1203.00	1246.00	252.00
	f Health Sector Grant	0.00	0.00	0.00	427.13	94.30	458.03
	g Assistance from NDRF	2904.85	0.00	0.00	0.00	0.00	0.00
	Grand Total (1+2)	23589.24	18744.06	29609.2	39991.22	33642.98	15870.54

In addition, Special assistance (loan) under the Scheme for Special Assistance to States for Capital Expenditure (2020-21 to 2021-22)/Investment (2022-23) was provided to the State Government of Kerala for various sectors including Roads, Water Supply & Sanitation, Irrigation and Construction of Buildings during FY 2020-21, 2021-22 and 2022-23. The financial year-wise details of the Special Assistance (Loan) allocated, released, utilized and unutilized amounts are as follows:

(Rs. in crore)

Sl. No.	Financial Year	Amount Approved	Amount released	Amount Utilized	Amount Unutilized
1	2020-21	163.00	81.50	81.50	0.00
2	2021-22	238.50	238.50	238.50	0.00
3	2022-23	1902.74	1902.74	931.22	971.52
4	2023-24*	1925.00	0.00	0.00	---

\* The State has not met the eligibility criteria prescribed under the scheme for 2023-24.

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